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## (ब) मदि हो, तो इसके क्या कारण है;

(ग) इस कारवाने को लाइसेंस जारी करते समय क्या वार्षिक लक्ष्य निर्धारित किया गया था; भौर

(घ) क्या इसके लिए निर्धारित वार्षिक सक्ष्य को पूरा करने के लिए केन्द्रीय सरकार ढारा कोई दिखिन्ट अनुदेस दिए वए हैं या दिए जाने का विचार है ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती मामा भाईतीः): (क) जी, हां।

(क) कम उत्पादन के लिए बताये गए मुख्य कारण इस प्रकार हैं— मंतिम उपभोवना ढारा उत्पाद को खरीदने में कम इचि रखना जिसके परिणामस्वरूप मांग्रकम हुई मोर उत्पादन में कठिनाइयां माई, विशेष स्प से कुछ हिस्से पूर्वों मोर बाढी पेनलों की सप्लाई में।

(य) तथा (य) परियोजना को 24,000 स्कूटरों के निर्माण के लिए लाइसेंस दिया गया है, प्रावस्थाबद निर्माण को लिए लाइसेंस दिया गया है, प्रावस्थाबद निर्माण को के परियोजना है। केन्द्रीय सरकार ने कोई विकिट निदेश नहीं दिए हैं। केन्द्रीय सरकारी को के का उपत्रम, स्कूटस इंडिया लिमिटेड, बाडी पैनलों की सप्लाई करके सहायता दे रहा है भीर उत्पादन स्तरों को बलाये रखने के लिए यह सहायता जारी रखी जा रही है।

## "Who is who" for freedom Fighters

6181. SHRI CHITUBHAI GAMIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have prepared any 'Who is Who' regarding the freedom fighters; and

(b) if so, whether a copy thereof would be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL); (a) No, Sir.

(b) Does not arise.

## Utilization of Fundy in 1975-79

Written Answers

6182. SHRI A. K. ROY: Will the Minister of SCIENCE and TECH-NOLOGY be pleased to state:

(a) whether his attention has been drawn to the fact that the allotted fund has remained underutilised by the Science departments in 1978-79;

(b) condition in 1977-78 and 1976-77, facts in details;

(c) whether it is because of the wrong policy persued by Government in Science and Technology; and

(d) if so, steps taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DE-PARTMENTS OF ATOMIC ENERGY. ELECTRONICS, SCIENCE & TECH-NOLOGY & SPACE (PROF. SHER SINGH): (a) Yes Sir.

(b) to (d). Statement showing the required information for the years 1976-77, 1977-78 and 1978-79 for the Department of Science and Technology (including CSIR) is enclosed. It may be seen from the Statement that the Government has allotted more funds to the Department during 1978-79 than in the previous two years and that the anticipated expenditure in 1978-79 will be more as compared to the previous two years. The shortfall in 1978-79 in the utilisation of the budget provision was not due to any wrong policy of the Government but due to specific reasons of an administrative nature as indicated in the Statement Similar information for the Departments of Atomic Energy, Electronics and Space is being collected and will be laid on the Table of the House.

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## Statement

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Budget Provision and funds utilised/anticipated to be utilised during financial years 1976-77, 1977-78 and 1978-79 for the Department of Science & Technology (including CSIR).

| (Both | Plan | and | Non-Plan) |  |
|-------|------|-----|-----------|--|
|-------|------|-----|-----------|--|

(Rs. in crores)

| Budget provision         | Actual S<br>Expenditure<br>2          | Savings | Main reasons for savirgs.   |
|--------------------------|---------------------------------------|---------|---|
| <b>1</b> :               |                                       | 3       | 4   |
| for year 1976-77         | 7.                                    |         | •   |
| 7 <sup>8 · 93</sup>      | <del>7</del> 6-97                     | 1.96    | <ol> <li>Less expenditure on the running of<br/>Magnesian Project of NML, Jamshed-<br/>pur.</li> </ol>  |
|                          |                                       |         | 2. Conversion of Pilot Plant at CFRI<br>Dhanbad into a regular unit.  |
|                          |                                       |         | <ol> <li>Non-receipt of equipment under Col-<br/>u mbo Plan.</li> </ol>   |
|                          |                                       |         | <ol> <li>Less requirement of share capital and<br/>loan by NRDC, a public sector unit.</li> </ol>   |
|                          |                                       |         | <ol> <li>ss expenditure on construction of<br/>essential buildings at CSIR due<br/>delay in finalisation of contracts.</li> </ol>   |
| or year 1977-78<br>10-83 | 86.57                                 | 4.36    | 1. Increase in recenue receipt of National<br>Laboratories of CSIR.   |
|                          |                                       |         | 2. Carry forward of balance of previous<br>years grants by CSIR laboratories.   |
|                          |                                       |         | <ol> <li>Non-materialisation of new scheme<br/>(laboratorics/research institutes) of<br/>CSIR for which taken provision was<br/>made.</li> </ol>  |
|                          |                                       |         | <ol> <li>Less number of new research scheme:<br/>sanctioned and less requirement of fund-<br/>for on going schemes under Genera<br/>Research Fund.</li> </ol>   |
|                          |                                       |         | <ol> <li>Non-materialisation of replacement of<br/>equipment in CSIR laboratories.</li> </ol>   |
|                          |                                       |         | <ol> <li>Enforcement of economy drive to reduce expenditure.</li> </ol>   |
| " year 1978-79           |                                       |         | · · · ·   |
| •[.                      | 91 85°<br>As per Revised<br>stimates) | 8-47    | <ol> <li>Non-payment of the first instalment of<br/>Rs.6 crores for the Oceanographic<br/>Research Vessel as the scheme is yet<br/>to be finally approved. The Research<br/>Vessel is proposed to be acquired thr-<br/>ough PRG aid and this case had to be<br/>processed through various stages in-<br/>volving approval of the Inter-minist-</li> </ol> |
|                          |                                       |         | erial Committee, OSTA Board, i  |

| 51  | Written | Answers           |       | APRIL | 4, 1979  | Written Answers 252   |  |
|-----|---------|-------------------|-------|-------|--|---|--|
| 1   |         | 2                 |       | 3     |  |   |  |
|     |         |                   |       |       |  | PIB and the Govt, PIB has approved<br>the project in February, 1979 and the<br>case is under final approval of the Gov-<br>ernment.       |  |
|     |         |                   |       |       | <b>2.</b> .  | Savings due to less cost of equipment<br>and Customs Duty thereon for equip-<br>ment obtaine #swith FRG Technical<br>Assistance for NRSA. |  |
|     |         |                   |       |       | 3.   | Less requirement of funds for the<br>Sectoral/Regional Centres of the<br>NISSAT Scheme.   |  |
|     |         |                   |       |       | 4.   | Increase of revenue receipts of national<br>laboratories of CSIR.   |  |
|     |         |                   |       |       | 5.   | Carry forward of balance of previous<br>years grants by CSIR laboratories.  |  |
|     |         |                   |       |       | 6.   | Less expenditure on construction of<br>residential buildings of CSIR due to<br>delay in finalisation of contracts.                        |  |
|     |         |                   |       |       | 7.   | Non-materialisation of new selence ()<br>CSIR (laboratories/research institutes)<br>for which token provision was n.ade.                  |  |
| . • |         |                   |       |       | 8.   | Conversion of Pilot Plant of NMI<br>Jamshedpur into regular unit.   |  |
|     | Compute | r Wire in         | UPSC  | ,     | pure   | hase and installation of a Com-   |  |
| 618 | 3. SHRI | G. Y. KRIS        | HNAN  | ۹:    |  | puter in the office of the Union Public<br>Service Commission. The Computer   |  |
|     |         | DALPAT S<br>ASTE: | SINGH | I     | has since been installed. Some further<br>expenditure will, from time to time, |   |  |

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether it is a fact that a Computer wire worth Rs. One crore would be added in the Union Public Service Commission to improve its present working system; and

(b) if so, the details regarding its procedure and necessities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI 5 D. PATIL); (a) A total expenditure of Rs. 22.96 lakhs was sanctioned for the continue to be incurred on purchase of peripheral equipment,

(b) The Computer currently provides the following facilities:---

(i) Scrutiny and classification of applications and generation of information for making arrangements for conducting examinations at various centres all over the country;

(ii) Printing of Admission Certificates:

(iii) Allocation of venues for the candidates according to the capacity of each venue of examination;